

Form of the Return on Measures on Competition Advocacy and Annexures

(I) Competition Advocacy

(i) Workshops, seminars and other interactions with public/experts/policymakers/regulatory bodies on Competition Advocacy and for creating awareness of competition issues.

Subject matter of the workshop/seminar	Number of participants	Dates during which held	Beneficiaries, i.e., government officials, industry, academicians, professionals and others to be specified	Method of funding
Lecture at a seminar on 'New Avenues for Professionals –Competition Law' at Hyderabad organised jointly by A.P. Chapter of Institute of Cost Accountant of India and the Institute of Company Secretaries of India, Hyderabad Chapter	50-60	06 th April, 2013	Representatives of ICAI and ICSI and Lawyers.	Not funded by CCI
Preliminary meeting with officers of Ministry of Road Transport & Highways on competition assessment of Govt. Policy in Delhi	10-12	09 th April, 2013	Officers of Ministry of Road Transport & Highways	Not funded by CCI
'National Orientation Programme on Competition Law for District Judges / Additional District Judges' at National Judicial Academy, Bhopal	40 Appx.	12 th April, 2013	District Judges / Additional District Judges	Not funded by CCI
Lecture on 'Competition Law & Policy' at Patna Law College, Patna.	55-60	13 th April, 2013	Students of Patna Law College, Patna	Not funded by CCI
Presentation on 'Overview of Competition Law' and Public Procurement & Competition Law' at Department of Industry, Govt. of NCT Delhi	40	25 th April, 2013	Officers of Govt. of NCT Delhi.	Not funded by CCI

Presentation on 'Competition Law & Trade Associations' and 'Competition Compliance Programme for Trade Associations' at executive meeting organised by All India Organisation of Chemists & Druggists (AIOCD), New Delhi.	45	26 th April, 2013	Representatives and members of AIOCD	Not funded by CCI
A workshop on 'Competition Law & Public Procurement' organised by Deptt. Of Industry, Govt. of NCT Delhi.	40	02 nd May, 2013	DANICS Probationers and Officers of Delhi Govt.	Not funded by CCI
Lecture on 'Competition Law & Trade Association' at Executive Committee Meeting of Association of (ATMA) in Gurgaon	30	03 rd May, 2013	Executive Members of ATMA	Not funded by CCI
Lecture at Regional Conference of Consumer Coordination Council on 'Competition Law & Consumer' in Lucknow.	50	11 th May, 2013	Members of consumer organisations	Not funded by CCI
Preliminary meeting with Department of Pharmaceuticals (GOI) on competition assessment of Govt. Policy in Delhi	05	15 th May, 2013	Officers of Department of Pharmaceuticals	Not funded by CCI
Lecture of 'Competition Law' at Executive Committee meeting of ACMA in Kolkata.	35	17 th May, 2013	Executive Members of ACMA	Not funded by CCI
Preliminary meeting with Department of Higher Education, GOI on competition assessment of Govt. Policy in Delhi	18-20	21 st May, 2013	Officers of Department of Higher Education, GOI	Not funded by CCI
Preliminary meeting with Officers of DRDO, Directorate of Materials Management on competition assessment of Govt. Policy in Delhi	15-20	04 th June, 2013	Officers of DRDO, Directorate of Materials Management GOI	Not funded by CCI
Lecture on 'Competition Law & Trade Associations' at Executive Committee of Glass Manufacturers' Federation, New Delhi	45	07 th June, 2013	Representatives and members of Glass Manufacturers' Federation	Not funded by CCI
Participation in advocacy programme on the topic "Competition Law and its impact on India" at	30-40	28 ^h June, 2013	Govt. Officials, Industry, Professionals	Not funded by CCI

Ahmedabad				
Preliminary meeting with Officers of Ministry of Health & Welfare competition assessment of Govt. Policy in Delhi	17-20	27 th June, 2013	Officers of Ministry of Health & Welfare Management GOI	Not funded by CCI
Meeting with Chief Secretary and Sr. Officers, Govt. of Kerala on competition related issues and role of State Govt. in promoting Competition, held in Trivandrum.	22 appx.	16 th July, 2013	Officers of State of Kerala	Not funded by CCI
Preliminary meeting with Ministry of Petroleum & Natural Gas, Govt. of India on overview of competition law in Delhi	20 appx	17 th July, 2013	Officers of Ministry of Petroleum & Natural Gas, GOI	Not funded by CCI
Presentation on Competition Law by Shri S.N. Dhingra, Member, CCI and Shri Sukesh Mishra, Jt. Director(Law) for Chief Justice and Judges of Bombay HC, held in Mumbai	40	22 nd July, 2013	Chief Justice and Judges of Bombay HC	Not funded by CCI
Preliminary meeting with Civil Aviation, GoI, on exploring and exploiting potential of competition in Delhi	17	25 th July, 2013	Officers of Ministry of Civil Aviation	Not funded by CCI
Meeting with Chief Secretary and Sr. Officers, Govt. of U.P. on competition related issues and role of State Govt. in promoting Competition, held in Lucknow.	20	26 th July, 2013	Officers of State of UP	Not funded by CCI
Presentation on 'Inter-active Advocacy Event on Competition Law' – organized by FICCI	50 appx.	26.07. 2013	FICCI representatives (Industrialists, Advocates & Law Officers	Not funded by CCI
Lecture/Presentations on 'Competition Law & Its impact on Industry' at seminar organized by FICCI in Chandigarh.	50-55	26 th July, 2013	Representatives of Industry	Not funded by CCI
A presentation on ' Overview of Competition Law: Section 3 & 4' at a seminar organized by Bombay Chambers of Commerce and Industry (BCCI) in Mumbai	45 appx	01 st August, 2013	Representatives of BCCI	Not funded by CCI
Interactive Session with	100	07 th August, 2013	Advocates	Not funded

Madras Bar Association held in Chennai				by CCI
Presentations on Overview of Competition Law: Section 3 & 4' and Powers & Duties of CCI, Trade Association and Competition Compliances at a seminar organized by CII in Chennai	40-45	21 st August, 2013	Representatives of CII	Not funded by CCI
Presentations on 'Combination Regulations' and Powers & Duties of CCI, Trade Association and Competition Compliances at a seminar organized by FICCI in Bangalore.	45 appx.	23 rd August, 2013	Representatives of FICCI	Not funded by CCI
Meeting with Chief Secretary and Sr. Officers, Govt. of Maharashtra on competition related issues and role of State Govt. in promoting Competition, held in Mumbai	20-22	26 th August, 2013	Sr. Officers of State of Maharashtra	Not funded by CCI
Participation in advocacy programme : Meeting with the Chief Secretary of Maharashtra at Mumbai	15-20	26 th August, 2013	Sr. Officers of State of Maharashtra involved in Policy making	Not funded by CCI
Meeting with the Chairman and the officers of the Rajasthan Electricity Regulatory Commission on Competition issues	10-15	30.08.2013-01.09.2013	Senior Govt. Officers involved in Policy making	Not funded by CCI
Presentation to the participants of workshop on "The Competition Act" at Shimla	50 appx.	04 th , Sept. 2013	Distt. Judges of Himachal Pradesh	Not funded by CCI
Presentation to Heads of PSUs and State Govt. of H.P. at Shimla	40 appx.	05 th , Sept. 2013	Government officials of H.P. Govt.	Not funded by CCI
Presentation on 'Trade Association and Indian Competition regime-compliance issues' at PHDCCI in Delhi	75	06 th September, 2013	Representatives of PHDCCI	Not funded by CCI
Sharing of experiences on regulatory mechanisms in power sector and functioning of regulatory authorities in 14th Finance Commission in	25	20 th September, 2013	Officers of GOI / Members of Finance Commission	Not funded by CCI

Delhi				
Presentations on Competition Law and Benefits to Government' at Dr MCR Human Resource Development Institute of Andhra Pradesh in Hyderabad	45-50	23 rd September, 2013	Probationers	Not funded by CCI
Delivery of a talk on Corporate Boards: Lessons from Competition and Regulation at IPE Board orientation Programme in Delhi	50 appx.	26 th September, 2013	Industry members	Not funded by CCI
Presentation at Bihar Judicial Academy, Patna on Competition Law	30 appx.	28 th , Sept. 2013	District Judges, Advocates and Law Officers	Not funded by CCI
Meeting with the Principal Secretary, Industries, Government of Maharashtra, at Mumbai	10-15	30 th , Sept. 2013	Sr. Officers of State of Maharashtra involved in Policy making	Not funded by CCI
A workshop on 'Application of Competition Law' was organized with Government of Maharashtra in Mumbai	35-40	01 st October, 2013	Senior officers of Government of Maharashtra	Not funded by CCI
A workshop on Competition Law with the District Judges of Hyderabad was organized under the aegis of Andhra Pradesh Judicial Academy, Secundrabad in Hyderabad	45-50	05 th October, 2013	District Judges	Not funded by CCI
A presentation in 'Competition Compliance Issues for Industry Associations' in Oil Industry Performance Review Meeting' in Ernakulum, Kochi	50 appx.	11 th October, 2013	Industry members	Not funded by CCI
A presentation on 'Competition Law, Trade Association & Competition Compliance Programme' at CII's 4 th Interactive Meeting with Industry Members in Bhavnagar	45	17 th October, 2013	Industry Members	Not funded by CCI
Participation as Judge in the semi-final round of 06 th Justice Hidayatullah Memorial	50 appx	18 th October, 2013	Students	Not funded by CCI

National Moot Court Competition, 2013 held in Raipur				
A presentation on 'Competition Law and Benefits to Government' at Dr RCVP Noronha Academy in Bhopal	40	31 st October, 2013	Probationers	Not funded by CCI
A meeting between Health Secretary & Senior Officers of the Ministry of Health & Family Welfare and team of Officers from CCI in New Delhi	30	06 th November, 2013	Senior Government Officers	Not funded by CCI
Represented as panellist in a session 'Enhancing Coal Production- Advent of Real Competition' organised by FICCI, New Delhi.	20-30	12 th November, 2013	Industry Members	Not funded by CCI
A special address on the competition policy with respect to real estate sector at the 10th International Real Estate Summit 2013 in Mumbai	60 appx.	15 th November, 2013	Industry Members	Not funded by CCI
Meeting with Director of Industries Punjab Govt. and Chandigarh on Competition Law	10 appx.	27 th November, 2013	Senior Officials of Punjab & Haryana Govt.	Not funded by CCI
A presentation in a workshop organized by Delhi Judicial Academy in New Delhi	30	28 th November, 2013	District Judges	Not funded by CCI
Session on ' Nurturing Competition Culture in Indian Economy ' during Legal Era General Council Forum 2013 at Hotel Vivanta by Taj, Gurgaon	50	29 th November, 2013	Govt. officials, Industry, Professionals	Not funded by CCI
A session on 'Competition law and benefits to Government' was organized at National Academy of Direct Taxes in Nagpur	55 appx.	29 th November, 2013	Probationers	Not funded by CCI
A lecture on 'Competition Law and Policy' at RCVP Noronha Academy of Administration, Bhopal	35	30 th November, 2013	Probationers	Not funded by CCI

The presentations on 'Competition Law, Trade Association & Section 3 & 4 of the Competition Act' were made in an advocacy event organized by FICCI in Mumbai	58	06 th December, 2013	Industry Members of FICCI	Not funded by CCI
An 'Interactive Session' on 'Competition Laws' was organized at Chandragupt Institute of Management in Patna	55 appx	12 th December, 2013	Students	Not funded by CCI
Meeting with Chief Secretary and Sr. Officers, Govt. of Gujarat on competition related issues and role of State Govt. in promoting Competition held in Gandhinagar	20-25	23 rd December, 2013	Officers of State of Gujarat	Not funded by CCI
Two workshops on Competition Issues in Thiruvananthapuram and Kochi.	30-35	07 th & 08 th January, 2014	Government of Kerala	Not funded by CCI
Presentation on 'Competition Act-2002 & Public Procurement System- Competition Issues' at NPC, Bhubaneswar, Puri	55	14 th January, 2014	National Productivity Council, Bhubaneswar	Not funded by CCI
Overview of Competition Law' and 'Competition Law and Government' at NADT in Nagpur	70 appx.	17 th January, 2014	National Academy of Direct Taxes	Not funded by CCI
Preliminary meeting on Govt. Advocacy with Ministry of Agriculture at Krishi Bhawan, New Delhi.	15-18	20 th January, 2014	Sr. officers of Ministry of Agriculture	Not funded by CCI
Presentation on Overview of Competition Act-2002' in Lucknow	35	22 nd January, 2014	Judicial Training & Research Institute, Lucknow	Not funded by CCI
Workshop On 'Exploiting Benefits Of Competition' at Lucknow, Uttar Pradesh	40	24 th January, 2014	Government of Uttar Pradesh	Not funded by CCI
'Scope for Chartered Accountants under the Competition Act' in Bhubaneswar (EIRC)	45 appx.	08 th February, 2014	Representatives of The Institute of Chartered Accountants of India, Bhubaneswar	Not funded by CCI
Workshop at Kerala High Court on Competition Law in Kochi	25-30	13 th February, 2014	Judges of High Court of Kerala.	Not funded by CCI

A meeting between Director General, Uttar Pradesh Academy of Administration and Management and CCI Officers to discuss the road-map for effective implementation of competition law in the state of Uttar Pradesh.	15-20	12 th March, 2014	Representatives of Uttar Pradesh Academy of Administration and Management	Not funded by CCI
Workshop on "Drug Regulatory Reforms in India" organised by Indian Council for Research on International Economic Relations (ICRIER), at New Delhi.	25	31 st , March, 2014	Industry representatives and professionals	Not funded by CCI

(ii) Papers and studies published for competition advocacy and for creating awareness of competition issues.

Title of the publication	Brief purpose/target group	Month of publication	Whether original or reprint
Fighting corruption and promoting competition	OECD Global Forum on Competition	January 2014	Original
Competition issues in the distribution of pharmaceuticals	OECD Global Forum on Competition	January 2014	Original

(II) Capacity building of stakeholders to participate in competition regulatory process.

Subject matter of the training programme	Number of Particip	Dates during which held	Brief intent and the purpose	Method of funding	Remarks, if any
--	--------------------	-------------------------	------------------------------	-------------------	-----------------

	ants				
Interactive Session of Chairperson CCI & Sr. Officers of CCI with Sr. Officers of Financial Investigative Agencies in Delhi.	35	18 th July, 2013	Capacity building of Officers of Investigative Agencies with respect to Competition Issues.	Not funded by CCI	--
A workshop on 'Public Procurement and Competition Law' was organized in collaboration with SCOPE at SCOPE Convention Centre in New Delhi.	53	20 th December, 2013	Capacity building of Senior Executives from Central PSUs	Not funded by CCI	--
A Webcast on "Application of knowledge of Competition Law during Audit of Stakeholders" in New Delhi	60	13 th February, 2014	Capacity building of officers of Comptroller & Auditor General of India	Not funded by CCI	
Presentation on "Procurement in PSE" at a seminar organized by ONGC at SCOPE Minar, Delhi.	45	28 th February, 2014	Capacity building of Senior Executives from ONGC	Not funded by CCI	

(III) Competition related Sectoral/Regulatory impact assessment; Market Studies and research projects carried out by the Commission.

Title of the market study/research project	Purpose	Date of initiation	Date of completion	Remarks, if any
Primer on "Assessment of Market Power in case of High-Technology Industries" prepared and submitted by Dedicated Research Unit (DRU) established by CCI in IDF, Gurgaon.	To enhance research capacity of the Officers of CCI in the field of High-Technology Industries to ensure cohesive and systematic integration of economic analysis into the enforcement of the Competition Act, 2002	April, 2013	September, 2013.	
Primer on "Role of Intellectual Property Rights in Antitrust	To understand the role of Intellectual Property	April, 2013	October, 2013.	

Analysis” prepared and submitted by Dedicated Research Unit (DRU) established by CCI in IDF, Gurgaon.	Rights in Antitrust Analysis.			
Primer on “Collective Dominance and Tacit Collusion” prepared and submitted by Dedicated Research Unit (DRU) established by CCI in IDF, Gurgaon.	To understand the economics concepts and their uses in determining the Collective Dominance and Tacit Collusion keeping in view Section 3 and 4 of the Competition Act, 2002.	April, 2013	December, 2013.	
Primer on “Vertical Restraints and Competition Law” prepared and submitted by Dedicated Research Unit (DRU) established by CCI in IDF, Gurgaon.	To understand the economics concepts and their uses while dealing with Vertical Restraints [Section 3(4) of the Competition Act].	August, 2013	February, 2014.	
Primer on “The Use of Economic Tools to Detect Cartels” prepared and submitted by Dedicated Research Unit (DRU) established by CCI in IDF, Gurgaon.	To understand the uses of economics tools in detecting Cartels.	August, 2013	March, 2014.	

(IV) Consultation papers published/ placed on website of the Commission.

Following Concept Papers/Notes have been placed on CCI Intranet during the year:

- i. Presentation on “Competition Issues in the Indian Pharmaceutical Industry” by Kensuke Kubo, ISI;
- ii. Indian Pharmaceutical Industry: Competition issues;
- iii. Presentation on “Use of econometric tools for merger analysis: Case Studies from the UK and EU” by Dr. Jozsef Molnar, European Commission, DG-Competition, Chief Economist Team
- iv. Procurement by Food Corporation of India and the Competition issues;
- v. Some Economics of Abuse of Dominance;
- vi. Comments on Telecom Regulatory Authority (TRAI), Consultation Paper on Monopoly/Market dominance in Cable TV services;
- vii. Presentation on Impact of cartels on poor Competition Law, Poverty Reduction and India” by a Senior Officer of Commission made at

- Intergovernmental Group of Experts on Competition Law and Policy Thirteenth session, Geneva, 8–12 July 2013
- viii. Excessive Pricing
 - ix. Primer on “Assessment of Market Power in case of High-Technology Industries” prepared by DRU, established by CCI in IDF Gurgaon.
 - x. Primer on “Role of Intellectual Property Rights in Antitrust Analysis”.
 - xi. Conceptual notes on the aspects of dominance in general and competition assessment in sports industry.
 - xii. An article for CIRC Policy Document & Souvenir on the theme - The Interface between Business Strategy & Competition Law.
 - xiii. Primer on “Collective Dominance and Tacit Collusion” prepared by DRU.
 - xiv. Cartel Fine Guidelines
 - xv. Analysis of conduct for a firm not dominant
 - xvi. Assessment of dominance
 - xvii. Defining Relevant Markets for Residential Real Estate
 - xviii. Indian Manufacturing Sector
 - xix. Inflation
 - xx. Market structure of Health Care Industry
 - xxi. Two Sided Markets
 - xxii. Why is Business afraid of competition reforms.
 - xxiii. Competition Law & Benefits to Government
 - xxiv. Standard Essential Patents and FRAND

(V) Any other effort made for competition advocacy, creating awareness and capacity building in competition matters.

(A) Special Lectures/ Seminars organised for CCI Officers.

1. A Conference was organised by the Capacity Building Division on Pharmaceutical Sector on 19.07.2013 wherein 40 officers participated.
2. A workshop on ‘Antitrust/Merger Issues’ was organised on 30-31st July and 1st August 2013 in collaboration with US FTC.

3. Under the Distinguish Visitor Knowledge Sharing Series a Lecture by Shri Nayan Chanda, Yale Center, USA was organised on 6.8.2013.
4. Presentation on the Primer on 'Role of IPR in Anti-Trust Analysis' made by Dedicated Research Unit (DRU) established at IDF Gurgaon on 23.09.2013. 40 officers participated.
5. Presentation on the Primer on 'Assessment of Market Power in High-technology Industries' made by Dedicated Research Unit (DRU) established at IDF Gurgaon on 06.12.2013. 40 officers participated.
6. Under the Special Knowledge Sharing Lecture Series' a lecture by Dr. Russel Pittman, Director of Economic Research in the Antitrust Division of U.S. Department of Justice on competition issues in Transport Sector was organised on 22.01.2014.
7. Presentation on the Primer on 'Collective Dominance and Tacit Collusion' made by Dedicated Research Unit (DRU) established at IDF Gurgaon on 31.01.2014. 40 officers participated.
8. Seminar on "Telecom Markets-where should regulation end and competition (competition law) takeover?". The main speaker of the Seminar was Prof. Martin Cave, Deputy Chair of the Competition Commission, U.K. on 11.03.2014. 40 officers participated.

(B) Participation of Members and Officers of CCI.

1. A senior officer of Commission, represented the CCI in the Intergovernmental Group of Experts on Competition Law and policy organised by UNCTAD from 8-10 July, 2013 at Geneva. She also made a presentation on "the Impact of Cartels on poor".
2. A Member of Commission shared views and experiences on the regulatory mechanisms in the power sector, the functioning of regulatory authorities with 14th Finance Commission on 20.9.2013.
3. A senior officer of Commission spoke in a Panel Discussion on "Governmental Policies Affecting Competition In Various Sectors" on November 19, 2013, in the annual competition law seminar New Delhi.
4. A Member of Commission, has been a Chief Guest in the Seminar on 'Competition Law', organised by Indian Merchants' Chamber, Mumbai, held on 07.12.2013.
5. A senior officer of Commission chaired a Session "Consumer rights vis-à-vis quality of service and access to broadband services of Institutional and legal mechanism available in India" organised by CUTS with support of Ford Foundation India, on 09.12.2013 in New Delhi.
6. A Member of Commission has been Guest of Honour for Valedictory session of the ICSSR sponsored Research Methodology Workshop in Applied Econometrics at the Department of Economics, Jamia Millia Islamia University, New Delhi, held on 10.12.2013.

7. A senior officer of Commission chaired a session on 'Agreements, Abuse of Dominance and Merger issues in Hi-Tech industries' at the Indian Institute of Corporate Affairs, Ministry of Corporate Affairs workshop held on December 20, 2013 at the Manesar Campus.
8. A senior officer of Commission has attended CPR South Africa 2013 Conference hosted by IIT Madras, Chennai on "Innovation and Entrepreneurship in ICT: changing Asia/Africa" held from 5-7 September, 2013.
9. A Member of Commission, attended Inaugural session of CUTS and CRESSE, Greece first Winter School on Role of Economics in Competition Law at ISID, New Delhi held on 11.11.2013.
10. A Member of Commission, participated in the Roundtable on Petroleum & Natural Gas Regulatory Framework on the Anvil of Competition Law Organised by IICA, New Delhi on 16.11.2013.
11. A Member of Commission, participated as Distinguished Guest and Speaker in working Session No.4 – "Competition Law: Challenges and Developments" in International Conference of Jurists organised by, International Council of Jurists, New Delhi on 30.11.2013.
12. A senior officer of Commission spoke in a Panel Discussion on "Governmental Policies Affecting Competition In Various Sectors" on November 19, 2013, in the annual competition law seminar organized at New Delhi.
13. A senior officer of Commission participated in a Session "Consumer rights vis-à-vis quality of service and access to broadband services of Institutional and legal mechanism available in India" organised by CUTS with support of Ford Foundation India, on 09.12.2013 in New Delhi.
14. A senior officer of Commission, participated in the third session of the workshop "antitrust analysis of vertical, horizontal agreements and abuse of dominance" organised by IICA, Gurgaon on December 20, 2013.
15. A Member of Commission, participated in a talk on "Two Growth and Development Stories: Brazil and India" by Dr. Roberto Zhaga organised by Indian Council for Research on International Economic Relations (ICRIER), New Delhi in New Delhi held on 05.12.2013.

(C) Other Advocacy Activities.

1. Publishing Quarterly Newsletter "Fair Play"

- (i) Fifth edition of Quarterly Newsletter "Fair Play" for the quarter April-June, 2013 has been published. Newsletter covers the activities during the quarter with a special

focus on “4th Annual Day Commemoration Public Procurement and Competition Concerns”.

- (ii) Sixth edition of Quarterly Newsletter “Fair Play” for the quarter July-September, 2013 has been published. Newsletter covers the activities during the quarter with a special focus on “BRICS Competition Regimes and Cooperation”.
- (iii) Seventh edition of Quarterly Newsletter “Fair Play” for the quarter October-December, 2013 has been published. Newsletter covers the activities during the quarter with a special focus on “BRICS way to Competition Cooperation”.

2. Annual Day

CCI celebrated its “Annual Day” (the day of commencement of enforcement of the Act) on 20th May 2013 at Hotel Ashok. Hon’ble Minister of State (IC) for Corporate Affairs, Shri Sachin Pilot delivered key note address and Hon’ble Finance Minister; Shri P. Chidambaram delivered the inaugural annual day lecture.

3. 3rd BRICS International Competition Conference

CCI organized the 3rd BRICS International Competition Conference (ICC) in Hotel Ashok, New Delhi during 20th -22nd November 2013. The conference was attended with approx. 100 foreign delegates & 200 Indian Delegates. The 3rd BRICS International Competition Conference, 2013 was inaugurated by Hon’ble Prime Minister Dr. Manmohan Singh on 21st November 2013.

4. CCI Tagline

CCI adopted a tagline “*Fair Competition for Greater Good*” to be used as a part of CCI logo. Necessary notification to this effect was also issued.